

(b) if so, what was the reaction of the Chief Minister of each State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir; in a preliminary way.

(b) The Chief Ministers asked for time to examine the proposal in detail.

171. [Transferred to the 5th June, 1967.]

MODIFIED DEVANAGRI SCRIPT

172. SHRI V. V. RAMASWAMY: Will the Minister of EDUCATION be pleased to state whether it is a fact that the Union Education Ministry have evolved a modified Devanagri script incorporating the sounds prevailing in all the regional languages of India?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): In order to facilitate the expression in writing of certain peculiar sounds of other regional languages which are not found in Devanagari, certain diacritical marks to denote these peculiar sounds have been evolved and added to the Devanagri script. Copies of the pamphlet issued in this behalf are available in the Parliament Library.

WAGE BOARD FOR ROAD TRANSPORT WORKERS

173. SHRI V. V. RAMASWAMY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government propose to set up a central wage board to go into the question of granting interim relief to the workers employed in establishments in road transport industry, employing five workers or more; and

(b) if so, when the board will be constituted; and what will be its terms of reference?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI

JAISUKHLAL HATHI): (a) and (b) The Board was constituted on 28th May, 1966 and since then it has held 9 meetings. A copy each of Government Resolution Nos. WB-14(1)/64 and WB-14(3)/66, dated the 28th May, 1967 and 27th January, 1967 respectively showing composition and terms of reference of the Wage Board is placed on the Table of the House. The Wage Board is considering the question of interim relief. (See below)

RESOLUTION

GOVERNMENT OF INDIA

MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION

(Deptt. of Labour and Employment) Dated, New Delhi the 28th May, 1966

No. WB-14(1)/64.—In pursuance of the recommendations made in para 25 of Chapter XXVII of the Second Five Year Plan and in para 20 of Chapter XV of the Third Five Year Plan, the Government of India have decided to set up a Central Wage Board for the Road Transport Industry.

2. The composition of the Wage Board will be as follows:—

Chairman—

Shri P. P. R. Sawhny.

Independent Members—

Shri R. P. N. Sinha, M. P.

Dr. B. M. Bhatia. Members Representing Employers—

Shri D. B. Kamble, I.C.S.

Shri P. N. Nagaswamy.

Members Representing Workers— Shri V. V.

Nene. Shri K. M. Sundaram.

3. The following will be terms of reference of the Board:—

(a) to determine the categories of employees (manual, clerical, supervisory etc.) who should be brought within the scope of the proposed wage fixation;